

National Company Law Tribunal

Allahabad Bench

CP No. 9(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY : Golden Vyapar Pvt. Ltd. & Ors V/ Shaifali Papers Pvt. Ltd. & Ors

SECTOR OF THE COMPANIES ACT: SECTION 397/398 of the Companies Act, 2013

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

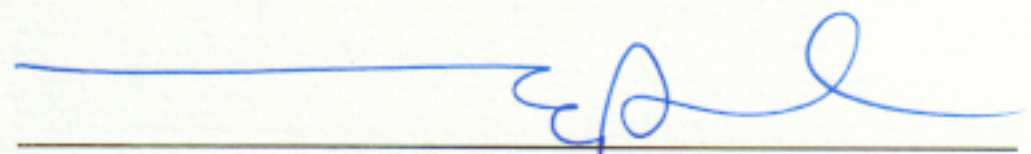
2.

Order Dated 15.03.2017

CP No. 9(ND)/2014: Golden Vyapar Pvt. Ltd. & Ors V/ Shaifali Papers Pvt.
Ltd. & Ors

Parties are represented by their respective counsel the case is at the stage of filing of rejoinder. However, a last chance is given for filing the same on or before 07.04.2017, failing which the petitioner's petitions opportunity for filing rejoinder shall stand closed. Meanwhile the parties are at liberty to expedite the settlement process and to report outcome thereof.

List the matter on 07.04.2017.



H.P. CHATURVEDI, MEMBER (JUDICIAL)